

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1412
ANSWERED ON:04.03.2015
NET NEUTRALITY
K. Shri Parasuraman

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there is no laws regarding net neutrality in India;
- (b) if so, the implications of not having such a law and the steps taken by the Government to enact a law on net neutrality; and
- (c) the measures being taken by the Government to ensure cyber security?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) At present, there is no law specifically dealing with net neutrality in India.
- (b) Internet related issues being dynamic in nature, Government actions are tailored to emerging situations. In order to decide overall policy, regulatory and technical response to net neutrality issue, a committee has been constituted in Department of Telecommunications and in addition to this, Telecom Regulatory Authority of India (TRAI) is also contemplating release of a consultation paper. The consultation paper shall cover issues related to 'Over The Top' (OTT) & shall include net-neutrality.
- (c) The measures undertaken by Government to ensure cyber security are placed at Annexure-I.